

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

No. OA 206 of 96

Present : Hon'ble Mr.Justice A.K.Chatterjee, Vice-Chairman  
Hon'ble Mr.M.S.Mukherjee, Administrative Member

DR. VELIYIL VASU SUGUNAN

VS

UNION OF INDIA & ORS.

For the applicant : Mr.Samir Ghosh, counsel

For the respondents: Ms.U.Sanyal, counsel

Heard on : 14.6.96

Order on : 14.6.96

O R D E R

A.K.Chatterjee, V.C.

Ms.U.Sanyal, counsel for the respondents produced a letter written by the applicant dated 14.6.96 addressed to this Tribunal stating that he does not wish to pursue this case any more. Reply has been filed by the respondents. Mr.Samir Ghosh, counsel appears for the applicant and states that he has no objection. In such circumstance the application is disposed of as not pressed. No order as to costs.

*M.S. Mukherjee*  
(M.S. MUKHERJEE)  
MEMBER (A)

*A.K. Chatterjee*  
(A.K.CHATTERJEE)  
VICE-CHAIRMAN